

Sixteenth Loksabha

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Title: Motion regarding adoption of amendments made by Rajya Sabha in the Right of Children to Free and Compulsory Education (Amendment) Bill, 2018 (Motion was adopted and Amendment made by Rajya Sabha was agreed)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): Madam, I beg to move:

“That the following amendment made by Rajya Sabha in the Bill * further to amend the Right of Children to Free and Compulsory Education Act, 2009, be taken into consideration:-

CLAUSE 1

1. That at page 1, line 3 *for* the word and figure “Act, 2018”, the word and figure “Act, 2019” be *substituted.*”

HON. SPEAKER: The question is:

“That the following amendment made by Rajya Sabha in the Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009, be taken into consideration:-

CLAUSE 1

1. That at page 1, line 3 *for* the word and figure “Act, 2018”, the word and figure “Act, 2019” be *substituted.*”

The motion was adopted.

HON. SPEAKER: We shall now take up amendment made by Rajya Sabha. I shall now put amendment No. 1 made by Rajya Sabha to the vote of the House.

The question is:

“CLAUSE 1

1. That at page 1, line 3 ***for*** the word and figure “Act, 2018”, the word and figure “Act, 2019” be ***substituted.***”

The motion was adopted.

HON. SPEAKER: The Minister may now move that the amendment made by Rajya Sabha in the Right of Children to Free and Compulsory Education (Amendment) Bill, 2018, as passed by Lok Sabha, be agreed to.

SHRI PRAKASH JAVADEKAR: Madam, I rise to move:

“That the amendment made by Rajya Sabha in the Bill be agreed to.”

HON. SPEAKER: The question is:

“That the amendment made by Rajya Sabha in the Bill be agreed to.”

The motion was adopted.

... (*Interruptions*)

HON. SPEAKER: Please go to your seats. I am allowing you to discuss the things but this is not the way. You cannot do like this.

... (*Interruptions*)

HON. SPEAKER: I do not understand. Please go to your seats. You can raise the issues but not like this.

... (*Interruptions*)

HON. SPEAKER: Do not touch this.

... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again at 2.30 p.m.

14 08 hrs

The Lok Sabha then adjourned till Thirty Minutes past Fourteen of the Clock.

14 31 hrs

The Lok Sabha re-assembled at Thirty-One Minutes past

Fourteen of the Clock.

(Hon. Speaker in the Chair)

14 31 ½ hrs

At this stage, Shri B.N. Chandrappa and some other hon. Members came and stood on the floor near the Table.

... (*Interruptions*)

माननीय अध्यक्ष: प्लीज, ऐसे पेपर नहीं लहराते।

...(व्यवधान)